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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

\+ CS(COMM) 1006/2025 & I.A. 23754/2025, I.A. 23756/2025

NAYARA ENERGY LIMITED .....Plaintiff

Through: Mr. Rajiv Nayar and Mr. Dayan Krishnan, Sr. Advs. with Mr. Adarsh Ramanujan, Mr. Anukrit Gupta, Ms. Ayushi Saxena and Mr. Dev Singh, Advs.

versus

SAP INDIA PRIVATE LIMITED & ANR. .....Defendants

Through: Mr. Susmit Pushkar, Mr. Anchit Oswal, Mr. Gaurav Sharma and Ms. Roshni Srivastava, Advs. for D-1.
Mr. Madhav Suri and Ms. Akanksha Singh, Advs. for D-2.

CORAM:
HON'BLE MR. JUSTICE VIKAS MAHAJAN

O R D E R

% 20.02.2026

1. Mr. Dayan Krishnan, learned Senior Counsel for the plaintiff has concluded his submissions.

2. List for submissions of Mr. Rajiv Nayar, learned Senior Counsel for the plaintiff on 27.02.2026.

VIKAS MAHAJAN, J

FEBRUARY 20, 2026/dss

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